## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

append 17

REPRESENTATION BY WHOM

HARISH CHOLODHARY T.

ADVOCATE

FORTMINAIDU & CO.

COUNCEL FOR RESPONDENTS

## **ORDER**

No representation on behalf of the petitioner. Mr. T. Harish Chowdhary, Counsel for respondents present and submitted that the matter is likely to be settled for which he seeks time. At request, time is enlarged Put up on 14.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (Ch.MOHD SHARIF TARIQ) MEMBER (JUDICIAL)

hv